

ITEM NO.7 Court No.1 (Video Conferencing) SECTION X
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 69/2021

INDIAN MEDICAL ASSOCIATION Petitioner(s)
VERSUS

CENTRAL COUNCIL OF INDIAN MEDICINE & ORS. Respondent(s)

(FOR ADMISSION and IA No.6816/2021-EX-PARTE STAY and IA No.6817/2021-
PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 15-03-2021 This petition was called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(S) Mr. Maninder Singh, Sr. Adv.
Mr. Prabhas Bajaj, Adv.
Mr. Amarjeet Singh, AOR

For Respondent(S) Mr. Vikramjeet Banerje, Ld ASG
Mr. B.K. Satija, Adv.
Mr. Kush Chaturvedi, Adv.
Ms. Sansriti Patak, Adv.
Mr. Gurmeet Singh Makker, Adv.

Mr. Tushar Mehta, Ld. SG
Ms. Archana Pathak Dave, AOR
Mr. Kumar Prashant, Adv.
Ms. Vanya Gupta, Adv.

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.

Mr. Mayank Pandey, AOR

Mr. V.K. Biju, AOR
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Abhay Pratap Singh, Adv.
Mr. Shaji George, Adv.
Ms. Vijay Laxmi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable four weeks.

In the meantime, the respondents may file their respective reply
affidavits, if any.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR